

TOTAL AMOUNT INVOLVED IN THE CASES DISPOSED OF UNDER SECTION 7, 9 AND 10 OF IBC

STAGE OF DISPOSAL	TOTAL NO. OF CASES	AMOUNT INVOLVED (₹ CRORE)
SETTLED BEFORE ADMISSION	23,608	7,21,282
SETTLED AFTER ADMISSION / SEC. 12A	1052	24,601
RESOLUTION PLAN APPROVED	565	3,03,381
TOTAL	25,225	10,49,264*

* (Amount realized under Sec. 43, 45, 49 & 66; During Liquidation; Section 94 and 95 of IBC, 2016 not Included)

Note:

1. All efforts have been made to provide the correct information. Any inadvertent error cannot be ruled out. Hence, the data is subject to modification.
2. Further reconciliation is under progress due to minor discrepancies.